

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 1144 of 1992

Girija Shanker Upadhyा Petitioner

Versus

Union of India & Ors Respondents

COURT:

HON'BLE MR. MAHARAJ DIN, MEMBER(J)

HON'BLE MISS. USHA SEN, MEMBER(A)

(By Hon. Mr. Maharaj Din, J.M.)

The applicant has filed this application seeking the relief to issue direction to the respondents to promote the applicant in HSG II under the Biennial Cadre Review Scheme w.e.f. 1.10.91 with all consequential benefits.

2. The applicant was appointed as a postal clerk on 31.1.65 and he was promoted to LSG Cadre w.e.f. 30.11.83. A criminal case was pending against the applicant, therefore he could not be promoted to HSG II by the Director General Posts New Delhi. It is stated by the learned counsel for the respondents that since the criminal case ended in acquittal of the applicant, therefore now he has been promoted as HSG-II w.e.f. 1.10.91. So the relief claimed has already been given to the applicant. As regards consequential benefits, regarding arrears of pay etc, the department to decide the same according to rules.

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3. In view of the discussion made above, the application stands disposed of with no order as to costs.

Umesh
Member (A)

Dharm
Member (J)

Dated: 2nd Feb: 1994

Uv/

Central Administrative Tribunal
Additional Bench At Allahabad
Date of Filing... 12-8-92
OR

Date of Receipt
by //

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

ORIGINAL APPLICATION NO. 1144 OF 1992

Girja Shankar Upadhyay, a/a 47 years
son of Sri Yadunath Upadhyay, r/o
Bhola
Vill. Chorila, P.O. Goviapar, Distt.
Jaunpur, at present posted as Office
Asstt., o/o Superintendent of Post ----- Applicant
offices, Jaunpur.

----- Applicant.

Versus

1. Union of India, through the Secretary,
Department of Post offices,
Government of India, New Delhi.
2. The Chief Post Master General,
U.P. Circle, Lucknow.
3. The Superintendent of Post Offices,
Jaunpur Division, Jaunpur.

----- Respondents.

DETAILS OF APPLICATION:

1. Particulars of the order against which the application is made.

Order No.- B-4/1-1/BCR/91 dated at Jaunpur
the 15.7.92.

Passed by the Superintendent of Post Offices,
Jaunpur Division, Jaunpur.

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